

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 114
TO BE ANSWERED ON 02.02.2024

CONDITIONS OF ANGANWADI CENTERS

114: SHRI HEMANT TUKARAM GODSE

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has resolved the complaints regarding poor condition of buildings and services in Anganwadi Centers in the country including Maharashtra; and
- (b) if so, the details thereof, State-wise including Maharashtra?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored Scheme and the implementation of the scheme falls under the ambit of State Government/ UT Administration. Government of India constantly monitors and reviews the scheme and its components and based on learnings, outcomes, suggestions and proposals, Government takes appropriate action from time to time through sustained engagements/ video conferences at various levels.

In order to improve the infrastructure facility of Anganwadi Centres various steps have been undertaken by the Ministry that inter alia include increasing the cost of drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively. A total of Rs.11620.56 Lakh has been released to various States/ UTs including Rs.510.34 Lakh to State of Maharashtra for construction of Toilets and Rs.6568.09 Lakh for provision of drinking water facilities in FY 2022-23. The State wise details of funds released for construction of toilets and provision of drinking water facilities is placed at **Annexure A**.

The Ministry has issued directions to States/UTs to co-locate those Anganwadi Centres which are running on rent without sufficient infrastructure, with the nearby Primary Schools. Under Mission Saksham Anganwadi and Poshan 2.0 in convergence with MGNREGS, beginning from FY 2021-22, 50000 AWCs building are to be constructed over a period of five years @10000 AWCs per year. For construction of Anganwadi Centres in convergence with MGNREGS, construction cost has been revised from Rs.7 lakh to Rs.12 lakh per unit. The funds released for construction of AWCs under convergence with MGNREGS is placed at **Annexure B**.

States/UTs have been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under Saksham Anganwadi, 2 lakh AWCs @ 40,000 AWCs per year are to be strengthened, upgraded and rejuvenated across the country for improved nutrition delivery and for early childhood care and development. The details of funds released under the initiative during FY 2022-23 is placed at **Annexure C**.

Statements referred to in part (a) & (b) of Lok Sabha Unstarred Question no.114 for answer on 02.02.2024 by SHRI HEMANT TUKARAM GODSE regarding Conditions of Anganwadi Centres

Annexure A

Funds released under Anganwadi Services Scheme for the year 2022-23 (UPTO 31.03.2023) including Maharashtra for Toilet facilities (Rupees in lakhs):

| S.No | STATE | Funds released for Construction of Toilets |
|------|-------------------|--|
| 1 | 2 | 3 |
| 1 | ANDHRA PRADESH | 1915.34 |
| 2 | CHHATTISGARH | 385.78 |
| 3 | GOA | 9.94 |
| 4 | GUJARAT | 297.22 |
| 5 | JHARKHAND | 1000.94 |
| 6 | MADHYA PRADESH | 1074.38 |
| 7 | MAHARASHTRA | 510.34 |
| 8 | ODISHA | 1206.43 |
| 9 | TELANGANA | 1381.25 |
| 10 | UTTAR PRADESH | 1216.37 |
| 11 | ARUNACHAL PRADESH | 772.53 |
| 12 | MANIPUR | 1612.87 |
| 13 | NAGALAND | 136.51 |
| 14 | TRIPURA | 100.66 |
| | Total | 11620.56 |

Funds released under Anganwadi Services Scheme for the year 2022-23 (UPTO 31.03.2023) for Drinking water (Rupees in lakhs):

| S.No | STATE | Funds released for Drinking water facilities |
|------|----------------|--|
| 1 | 2 | 3 |
| 1 | ANDHRA PRADESH | 1127.52 |
| 2 | CHHATTISGARH | 904.52 |
| 3 | GOA | 3.13 |
| 4 | JHARKHAND | 1349.12 |
| 5 | MADHYA PRADESH | 34.93 |
| 6 | RAJASTHAN | 1061.07 |
| 7 | TELANGANA | 87.82 |
| 8 | UTTAR PRADESH | 1272.18 |
| 9 | UTTARAKHAND | 308.88 |
| 10 | WEST BENGAL | 418.92 |
| | Total | 6568.09 |

Statements referred to in part (a) & (b) of Lok Sabha Unstarred Question no.114 for answer on 02.02.2024 by SHRI HEMANT TUKARAM GODSE regarding Conditions of Anganwadi Centres

Annexure B

Release of funds for construction under convergence with MGNREGA under Anganwadi services

| Sl. No | Name of State | No. of AWCs allocated for two years (FY 2021-22 and 2022-23) | Fund released (Rs. in lakh) as central share |
|--------------|------------------|--|--|
| 1 | 2 | 3 | 4 |
| 1. 1 | BIHAR | 3700 | 4440.00 |
| 2 | CHHATTISGARH | 3900 | 4680.00 |
| 3 | GUJARAT | 100 | 120.00 |
| 4 | JHARKHAND | 1480 | 1776.00 |
| 5 | KARNATAKA | 800 | 960.00 |
| 6 | KERALA | 140 | 168.00 |
| 7 | MADHYA PRADESH | 200 | 240.00 |
| 8 | ODISHA | 600 | 720.00 |
| 9 | RAJASTHAN | 750 | 900.00 |
| 10 | TAMIL NADU | 1200 | 1440.00 |
| 11 | TELANGANA | 1500 | 1800.00 |
| 12 | PUDUCHERRY | 9 | 10.80 |
| 13 | HIMACHAL PRADESH | 500 | 900.00 |
| 14 | UTTARAKHAND | 3940 | 7092.00 |
| TOTAL | | 18819 | 25246.80 |

Annexure C

Details of funds released for upgradation of Anganwadis as Saksham Anganwadi including Maharashtra during FY 2022-23

| S.No. | Name of State/UT | Total AWCs approved (2022-23) | Total Funds released/approved (Rs. in lakh) (2022-23) |
|-------|-------------------|-------------------------------|---|
| 1 | Andhra Pradesh | 1105 | 525.58 |
| 2 | Bihar | 3566 | 1697.77 |
| 3 | Chhattisgarh | 4750 | 1957.92 |
| 4 | Gujarat | 1250 | 750.00 |
| 5 | Haryana | 10 | 3.56 |
| 6 | Himachal Pradesh | 100 | 72.86 |
| 7 | Jammu & Kashmir | 86 | 69.66 |
| 8 | Jharkhand | 6850 | 3028.88 |
| 9 | Karnataka | 100 | 47.39 |
| 10 | Kerala | 250 | 116.12 |
| 11 | Madhya Pradesh | 2220 | 1305.85 |
| 12 | Maharashtra | 1150 | 520.47 |
| 13 | Odisha | 6000 | 2920.92 |
| 14 | Punjab | 100 | 56.88 |
| 15 | Rajasthan | 213 | 102.93 |
| 16 | Tamil Nadu | 800 | 395.76 |
| 17 | Telangana | 500 | 278.16 |
| 18 | Uttar Pradesh | 2349 | 1015.80 |
| 19 | Uttarakhand | 350 | 306.04 |
| 20 | West Bengal | 4750 | 2308.19 |
| 21 | Arunachal Pradesh | 100 | 71.51 |
| 22 | Assam | 3963 | 3285.58 |
| 23 | Manipur | 30 | 20.25 |
| 24 | Meghalaya | 100 | 68.90 |
| 25 | Mizoram | 100 | 64.13 |
| 26 | Nagaland | 100 | 72.14 |
| 27 | Sikkim | 100 | 64.13 |
| 28 | Tripura | 200 | 146.25 |
| | Total | 41192 | 21273.63 |
